

(b) if so, whether there is any proposal to make arrangement to discharge this water in fields and nullahs; and

(c) whether any survey is being conducted by the Flood Department in this regard so that the sewage water could be discharged outside the villages, instead of discharging it into the village ponds?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI RAM NIWAS MIRDHA): (a) Sullage water, and not sewage water, is discharged into the village ponds.

(b) No, Sir.

(c) Several schemes have been taken up to discharge surplus water from the village ponds into nullahs.

[English]

**Termination of Services under Clause 9(b) of Delhi Transport Corporation Regulations**

5015. SHRI SALAHUDDIN: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the services of how many persons were terminated under clause 9(b) of the Delhi Transport Corporation Regulations and how many of them were reinstated under the orders of High Court/Supreme Court during the last one year;

(b) the number of employees/officers out of those who were reinstated have been given duties in Delhi Transport Corporation and the reasons for not taking rest of the employees on duty; and

(c) the losses suffered by the Delhi Transport Corporation on account of applying clause 9(b) of the D.T.C. Regulations and not taking the employees/officers on duty when all these employees are being paid as such?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) During the last

one year, services of none of the employees were terminated under Clause 9(b) of DRTA Regulations. The question of anyone's reinstatement therefore does not arise.

(b) and (c). Does not arise.

**Supply of Paper to Education Departments**

5016. DR. P. VALLAL PERUMAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the orders placed with the Hindustan Paper Corporation for the supply of 86,000 tonnes writing and printing paper proposed to be distributed to the Education Departments in various States;

(b) if so, at what price and the quantum of such paper proposed to be supplied to various States; and

(c) if not, whether Government propose to make arrangement to supply writing and printing paper to Education Departments of various States at cheaper price?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT KRISHNA SAHI): (a) and (b). The Hindustan Paper Corporation, a Government of India Enterprise has been asked to supply 80,000 metric tonnes of white printing paper to the Educational sector in the States/UTs during the year 1987. Against the said quantity, 60,000 metric tonnes of paper has been allocated in respect of different States/UTs during the first 3 quarters of the current year. The price of the paper is Rs. 7560/- per metric tonne.

(c) Does not arise.

**Purchase of Trekking Equipments and Construction of Trekkers' huts and youth Hostels in Sikkim**

5017. SHRIMATI D. K. BHANDARI: Will